

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 25.11.2011**

TA No. 16/2011 (CWP No. 6393/2006)

None present for the applicant.  
Mr. M.D. Agarwal, counsel for respondents.

Even in the second round, nobody appeared on behalf of the applicant. From the perusal of the order-sheets, it reveals that nobody was present on behalf of the applicant on the previous occasion also i.e. on 17.10.2011.

Learned counsel appearing for the respondents submits that the controversy involved in the present case is squarely covered by the order dated 13.10.2011 passed by this Bench of the Tribunal in OA No. 356/2010.

It appears that the applicant is not interested to prosecute the Transferred Application, and, thus, the same stands dismissed in default for non-prosecution on behalf of the applicant.

*Anil Kumar*  
(ANIL KUMAR)  
MEMBER (A)

*K. S. Rathore*  
(JUSTICE K.S. RATHORE)  
MEMBER (J)

Kumawat